Telecast of Award. Winning Regional Films

729. SHRI M. A. BABY: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that a decision has been taken by Government to telecast best film award winning films from States on the Doordarshan; and
- (b) if so, the names of the film considered on part of this decision?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir. The Government have taken a decision in November last year to consider the following categories of State Award winning feature films for telecast on the national network of Docadarshan on Sundays:

- (i) State awards, for the Best Feature Film.
- (ii) State Award for Best Direction;
- (iii) Films which have won any two state awards.
- (b) Films from a few regional languages have been offered for consideration for telecast under the State Award winning category. These films will be considered for telecast according to the programme requirements of Doordarshap.

CBI Inquiry into Bofors Gun Deal

- 730. SHRI M. A. BABY: Will the PRIME MINISTER be pleased to state:
- (a) the details of the progress made by the CBI enquiry into the Botors scandar,
- (b) whether any change has been effected in the composition of the investigating team during the last four months; and
 - (c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI-LALIT

VIJAY SINGH): (a) The investigations by the CBI are being actively pursued As a result of the effor's made by the CBI. out of six Swiss Bank Accounts frozen by the Swiss audiorities, documents, in respect of one account after all judicial processes, have already been received by the CBI and necessary follow-up action is being taken. The documents in respect of five Swiss Bank Accounts have yet to be received from the Swiss authorities. Investigations are also in progress in other countries. As the investigations are engoing and the matter is also sub-judice it will not be desirable to disclose any further details.

- (b) No, Sir.
- (c) Does not arise.

المرازع والاستعيار فتعيل فتأملن

Law and Order Situation in Punjab

731. SHRJ VITHALRAO MADHAV.
RAO JADHAV: Will-the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that there is an improvement in the Law and Order situation in Punjab;
- (b) whether Akalies and Militant organisations have agreed to hold talks with Government of India within the framework of Constitution; and
- (c) if so, what is the progress in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Though terrorist activities are continuing in Punjab, as compared to November, 1990 the terrorist related incidents have come down.

(b) and (c) No formal response has been received from the Akalis or the militant organisations to the offer of talks.